Feature Films Release

2582. SHRI M. BASAVARAJU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal under Government's consideration to make it obligatory for the film industry to release all the feature films according to their dates of censorship with a view to help the small budget film producers who are struggling for commercial release of their films;

(b) if so, by when such a step is likely to be taken; and

(c) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE); (a) No, Sir.

(b) Does not arise.

(c) Exhibition of feature films is in the private sector and falls within the purview of the State Governments.

Loss suffered in the Distillery at Rangpo

2583. SHRI LEONARD SOLOMAN SARING:

SHRI DHULESHWAR MEENA:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is fact that the distillery at Rangpo, Sikkim is running at loss and is going to be declared as a sick unit in the near future due to the shortage of Spirit;

(b) if so, what is the total requirement of spirit by this distillery and the quantity sanctioned by the Central Government; (c) by when the Central Govern ment propose to supply the required quantity of spirit to the distillery; and

(d) if not, whether the Central Government propose to issue a licence to the distillery to import the spirit from foreign countries?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

Memorandum, from All India (P&T) Adminstrative Offices Employees' Union, Nagpur

2584. SHRI DIPEN GHOSH: Will the Minister of COMMUNICATIONS be pleased to state:

(a,) whether Government have received a memorandum No. AU/DPN dated the 24th November, 1980 from the All India (P&T) Administrative Offices Employees Union, Nagpur regarding inordinate delay in implementing decentralisation scheme of P&T Administrative set up in the country;

(b) if so, what action has been taken to expedite implementation;

(c) what are the problems which arise out of this decentralisation *visa-vis* staff strength; and

(d) what remedial measures Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL); (a) Memorandum No. AU/DPN dated 24.11.80 from All India (P&T) Administrative Office Employees Union, DPS Office, Nagpur branch, has been received. (b) to (d) Justified staff for the office of the D.P.S. Nagpur have been sanctioned. Other points mentioned in the memorandum are receiving attention.

Complaint books in Post Offices

2585. SHRI BHAGWAN DIN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that com plaint/suggestion books are being kept in all Post Offices for the use of the general public;

(b) whether it is also a fact that these books have not been kept so far in a number of Post Offices in the country, particularly in Delhi; if so, what are the reasons therefor;

(c) what are the names and locations to those Post Offices in Delhi where these books have not so far been provided; and

(d) by when Government propose to provide these books in such Post Offices?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) to (d) As per standing instructions, Com-plaints|Suggestions book is required to be kept at every Post office. It is to be checked by the Head of the office and by the supervisory officers in the course of their visits to the Post Offices. Immediate action to make it available is to be taken when its absence is detected.

On checking the 'position about Delhi Cirle. This book is found to be available at all the Head Post Offices and Departmental Sub-Post Offices. It was not found available at the Extra Departmental Branch and Sub Post Offices. The Postmaster General Delhi Circle is taking action to supply the same to these offices immediately.

Verification of memberships of P & T Employees Federation

2586. SHRI JAGDISH PRASAD MATHUR:

SHRI KALRAJ MISHRA:

SHRI ASHWANI KUMAR:

Will the Minister of COMMUNI-CATIONS be pleased to state:

(a) whether it is a fact that representation given on the J.C.M. (Joint Consultative Machinery) on all levels of the P&T employees *to* NFPTE at the introduction stage of the said machinery in 1966 on ad-hoc *basis* has not since been re-assessed, despite¹ the fact that during these 15 years, other organisations like the BPTEF have come into being which are of more representative character of the workers, and the NFPTES strength has depleted;

(b) what are the reasons for not verifying the membership of the various federations for the long period, of fifteen years and whether it is proposed to be done now; and

(c) whether pending verification of membership, the concerned three organisations will be given proper representation on the J.C.M. ?

DEPUTY MINISTER THE IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) The J.C.M. scheme came to an end when N.F.P.T.E. and its affiliates were de-recognised for sponsoring and participating in the illegal strike of 19th September, 1968. After derecognition of N.F.P.T.E., a new Federation, viz. F.N.P.T.O. and its affiliates were accorded recognition. Subsequently, recognition was restored to N.F.P.T.E. and its affiliates. The J.C.M. scheme was revived in November, 1972 when representation on J. C. M. was restored to N.F.P.T.E: and F:N:P:T:0: which represent all categories of P&T employees broadly and adequately.

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